

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4029
ANSWERED ON:23.08.2005
REGULATORY AUTHORITY
Pateriya Smt. Neeta

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government proposed to constitute any Regulatory Authority at the Central level for ensuring maximum participation of tribal people in forest produce trade; and

(b) if so, the details thereof alongwith the steps taken by the Government to ensure safeguarding of the interests of tribal people in this regard?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) & (b) There is no such proposal under consideration in the Ministry. However, the Ministry has been providing grants to State Tribal Development Cooperative Corporations to enhance their efforts with regard to procurement of Minor Forest Produce and other activities. Besides, the Tribal Cooperative Marketing Development Federation Ltd., (TRIFED), an apex level Cooperative Society functioning under this Ministry, as per their new byelaws, undertakes the marketing development of tribal products.